

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 22nd day of May, 2001.

Original Application No.620 of 2001.

CORAM :-

Hon'ble Mr. Justice RRK Trivedi, V.C.

Hon'ble Maj Gen KK Srivastava, A.M.

D.R. Patel, Son of Shri Shri Ram Das,  
R/o 1357/2, Isai Tola, Khati Baba,  
Jhansi.

(Sri RK Nigam, Advocate)

..... Applicant

Versus

1. Union of India through General Manager,  
Central Railway Mumbai (CSTM)
2. Chief Personnel Officer, Central Railway,  
Mumbai (CSTM).
3. Chief Workshop Manager, Central Railway,  
Jhansi.

(Sri KP Singh, Advocate)

..... Respondents

O R D E R (O\_r\_a\_1)

By Hon'ble Mr. Justice RRK Trivedi, V.C.

The grievance in this case is against the orders dated 03-4-2001 and 26-4-2001 by which the applicant has been refused the benefit of adhoc/officiating service rendered before he was reverted to his original post. In the order dated 03-4-2001 it has also been mentioned that ad hoc promotion was erroneously given



without approval of the Headquarters Office ignoring the number of seniors and in violation of the Chief Personnel Officer's order issued on 29-9-1999.

Considering the facts and circumstances, in our opinion, the applicant is not entitled for any relief. The application is accordingly rejected having no merit.



Member (A)



Vice Chairman

Dube/